

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.29 of 2021

Ashok Kumar Singh & Ors.

... .. Appellant/s

Versus

Ramashankar Singh & Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Parth Gaurav, Advocate
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH
ORAL ORDER

5 08-01-2026 Learned counsel appearing on behalf of the appellants is directed to take steps for fresh service of Appeal notice upon Respondents No.1 to 6 on their present and correct address under ordinary process, as well as, registered cover with A/D. For which, requisites etc. must be filed within a period of four weeks.

2. Re-notify after six weeks.

(Purnendu Singh, J)

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